

units amenable to such incident and take immediate penal action under the statutory provisions.

(c) The steps taken by the Government for withdrawal and rehabilitation of children working in hazardous occupations including those working in bidi and firework industry (include (i) ensuring compliance of the implementation of the Child Labour Prohibition and Regulation) Act 1986 and the provisions concerning children in other labour laws; (ii) sanctioning of 76 National Child Labour Projects to cover about 1.5 lakh children in the child labour endemic states; and (iii) sanctioning of funds for carrying out surveys in 123 districts and for awareness generation activities in 133 districts. With a view to rehabilitating children working in hazardous occupations in the State of West Bengal, 6 National Child Labour Projects have been sanctioned for coverage of 12,000 children. Apart from this, funds have been released to 7 districts for carrying out survey and awareness generation activities against the evils of child labour. As per the recent Supreme Court judgement on child labour, the State Government has also been given comprehensive guidelines regarding the manner in which children working in hazardous occupations are to be withdrawn from work and rehabilitated as also the manner in which the working conditions of children working in non-hazardous occupations are to be regulated and improved upon.

[English]

Discontinuation of Serials

886. SHRI MUKHTAR ANIS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some TV serials have been discontinued by the Doordarshan DD and its various production Kendras since April 1, 1996;

(b) if so, the details thereof and the reasons therefor; and

(c) the number of episodes already telecast of these serials?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Short Fall on Revenue

887. SHRI NARAYAN ATHAWALAY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a massive revenue short fall to the extent of Rs. 1500 cr. during 1996-97 is feared on account of default in payment by basic services licence holders;

(b) if so, the details thereof; and

(c) the steps taken/proposed in regard to deal with the problem?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b) As against the total estimated amount of Rs. 2074.72 crores in the form of Licence Fee, only Rs. 19.20 crores have been received so far. Four of the eight LOI holding companies have filed suit in the Delhi High Court against the encashment of their Earnest Money Bank Guarantees.

(c) The LOI holding companies have raised certain issues relating to Licence and Interconnect which are expected to be resolved shortly.

Construction of New Building of Railway Stations

888. SHRI ANANTH KUMAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are contemplating for the construction of new buildings of Railway Stations in Karnataka;

(b) if so, the details thereof; and

(c) the names of the Railway Stations which are modernised/renovated during 1993-94, 1994-95 and 1995-96 and proposed for renovation during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise.

(c) Modernisation/renovation of stations is undertaken as warranted by increase in volume of passenger traffic and on age-cum-condition basis. Works in this regard are undertaken at stations wherever so warranted by including suitable works in Railway's Annual Works Programmes. No state wise details of stations are maintained by Railways.

Running of EMU Trains

889. DR. ARVIND SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Electric Multiple Unit (EMU) trains have been put into operation for daily commuters from the satellite towns of National Capital region;

(b) if so, the details thereof;

(c) whether EMU trains have been running from Delhi/New Delhi to many destinations located as far as 100 kms. like Aligarh, Palwal and Panipat;

(d) if so, the details thereof;

(e) whether no such facility has been provided to commuters at Bahadurgarh and Jind/Rewari railway stations; and